

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:487

ANSWERED ON:28.02.2008

FREE STORAGE TIME IN THE CARGO PREMISES AT THE AIRPORTS

Ahir Shri Hansraj Gangaram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has decided to reduce Free Storage Time in the cargo premises of the airports in order to check congestion at the airports;
- (b) if so, the details thereof;
- (c) whether the Airports Authority of India has also decided to increase the Terminal Storage Processing (TSP) charges;
- (d) if so, whether any protest has been lodged by the exporters against the increase in the Cargo charges; and
- (e) if so, the details thereof alongwith the reaction of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a):- Yes, Sir.

(b):- The Government have issued directions for reduction in free period for import cargo from 05 working days to 72 hours (i.e. 3 working days) and for export cargo, free period for airlines is reduced from 04 working days to 48 hours whereas free period for exporters is retained at 24 hours. Thus, the total free period available for exports would be 72 hours.

(c):- The Terminal Storage Processing charges were due for revision with effect from 1st September 2007. The revision has been deferred till 31.3.2008.

(d)&(e):- Do not arise.